

ITEM NO.1

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Criminal Appeal No(s). 2673/2023

STATE OF U.P.

Appellant(s)

VERSUS

BHOOP SINGH ALIAS PRATAP SINGH

Respondent(s)

Date : 31-10-2023 This appeal was called on for hearing today.

For Appellant(s)

Mr. Yasharth Kant, AOR

For Respondent(s)

Ms. Veera Kaul Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Await original records from the High Court as well as Trial
Court. Issue reminder.

List again on 6.12.2023.

H. SHASHIDHARA SHETTY
Registrar